## Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	APL No. 278/2019	Punjab State Transmission Corporation Limited VS Punjab State Electricity Regulatory Commission & Anr.	<b>2192/2019</b> Dated 11/07/2019	08/08/2019		19/08/2019 Court - 1
2	APL No. 277/2019 & IA 1338/2019 (IA 1338/2019 - For interim relief)	Mahur Warehouse VS Gulbarga Electricity Supply Company Ltd. & Anr.	<b>2210/2019</b> Dated 22/07/2019	08/08/2019		19/08/2019 Court - 1
3	RP No. 4/2019 & IA 1155/2019 (IA 1155/2019 - For exemption from filling certified copy of impugned order)	Maithan Alloys Ltd. VS Central Electricity Regulatory Commission	2159/2019 Dated 04/07/2016	08/08/2019		19/08/2019 Court - 1
4	IA 1347/2019 & IA 1350/2019 in DFR No. 2213/2019 (IA 1347/2019 - For condonation of delay in filing the Appeal & IA 1350/2019 - For leave to file Appeal)	Power Corporation Limited VS Central Electricity	2213/2019 Dated 22/07/2019	08/08/2019		19/08/2019 Court - 1